

a Central Board of Fisheries under the chairmanship of the Union Agriculture Minister with Ministers Incharge of Fisheries of a member of States/Union Territories as members besides others.

(c) There is no proposal to set up an Indian Council of Fishery Research.

IRDP Benefits to Fishermen

1924. PROF. K.V. THOMAS : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government propose to extend the benefits of Integrated Rural Development Programme to the fishermen living in cities; and

(b) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV) : (a) and (b). Under Integrated Rural Development Programme eligible families from the rural areas alone are assisted. There is no proposal under consideration to extend benefits of IRDP to urban areas. The fishermen living in cities are not eligible.

Setting up of a Transposer in Vijayawada

1925. SHRI V. SOBHANADREE-SWARA RAO : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether some areas in Vijayawada city are not covered by Doordarshan due to Indrakeeladri hill;

(b) if so, whether setting up of a 'Transposer' will help in overcoming this difficulty; and

(c) if so, the time by which it will be installed ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA) : (a) Yes, Sir.

(b) Yes, Sir.

(c) Its installation is included in the Seventh Plan. It is, however, not possible to indicate the time frame for its actual installation as the prospective indigenous manufacturers are yet to develop this new type of equipment.

Housing Schemes for Vijayawada by HUDCO

1926. SHRI V. SOBHANADREE-SWARA RAO : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the total outlay fixed for housing in Sixth and Seventh Plans;

(b) whether there is an acute shortage of housing in Vijayawada; and

(c) if so, the scheme sanctioned by HUDCO to provide houses to weaker section/middle income/higher income groups in the city ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Total outlay on housing in 6th Plan is Rs. 12991 crores and for the 7th Plan is Rs. 31458 crores.

(b) and (c). Housing is in the State Sector. However as on 31.1.87 HUDCO has sanctioned five schemes in the city of Vijayawada with project cost of Rs. 7.10 crores and loan amount of Rs. 4.66 crores which will enable construction of 4708 dwelling units, details of which are as under :

EWS—3168

LIG—204

MIG—1336

Development of Land by D.D.A.

1927. SHRI V. SOBHANADREE-SWARA RAO : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) how many acres of land the Delhi Development Authority was to have

developed for housing and other purposes by the end of the first Master Plan period;

(b) how much land the D.D.A. actually developed by the end of the first Master Plan period;

(c) whether the target of development was achieved and if not, the reasons for the inability of DDA;

(d) whether any study has been made by Government in this regard; and

(e) if so, the steps proposed to be taken by Government to remove the shortcomings and hardships in the Delhi Development Authority ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) :

(a) to (e). As against the envisaged development of a total area of 62000 acres in the Master Plan 1962, the DDA has so far developed 49110 acres of land within the urban limits as shown in the Delhi Master Plan. In addition they have planned and developed many areas beyond these limits also. Proposals for modification of the Master Plan with a perspective till the year 2001 are under consideration. These take into account the shortfall and the objectives of the Master Plan for Delhi 1962 and the projected requirements for development of land for residential and other purposes for the anticipated population at the end of this century.

Cultivation Cost of Cotton

1928. DR. A.K. PATEL :
SHRI C. JANGA REDDY :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether any study has been made

by Planning Commission/State Governments to assess the per quintal cost of growing cotton of different varieties in different States taking into account the increase in cost of fertilisers, pesticides, irrigation, labour, electricity and proper remuneration for small farmers;

(b) if so, when and the findings thereof for each of the last three years and the current years; and

(c) the extent to which the support prices fixed by the Commission for Agricultural Costs and Prices during the above period compare with the changing cost of inputs ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) to (c). Studies to assess the cost of cultivation/production of different crops including cotton are undertaken under the Plan Scheme entitled "The Comprehensive Scheme for Studying the Cost of Cultivation/Production of Principal Crops" being implemented by Government of India, Ministry of Agriculture, in 16 States. The work relating to collection of field data is entrusted to the agricultural/general universities in these States with the exception of Special Study on V.F.C. Tobacco which is entrusted to Directorate of Tobacco Development, Madras.

Due to technical difficulties, variety wise cost of production per quintal of cotton are not worked out. However, a statement I showing per quintal cost of production of Kapas is given below. Support prices announced by the Government of India in major cotton producing States for the latest available three years is given in the statement II below.

Statement-I

Guaranteed prices for Kapas in Maharashtra

(Rs. per quintal)

Variety	1981-82	1982-83	1983-84	1984-85
1	2	3	4	5
1. H. 4-Nimkar 391		480	580	592
2. MCU-5	500	470	558	569